

ITEM NO.26

COURT NO.1

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. No.106547/2022 In Civil Appeal No.5168/2000

SANCHAYANI SAVINGS INVESTMENT(I) LT. & ORS.

Appellant(s)

VERSUS

STATE OF WEST BENGAL & ORS.

Respondent(s)

(With IA No.106547/2022 - CLARIFICATION/DIRECTION)

Date : 10-11-2022 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MS. JUSTICE HIMA KOHLI
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Appellant(s)

Mr. Umang Shankar, AOR

For Respondent(s)

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Mr. Raj Bahadur Yadav, AOR

Mr. Abhigya Kushwah, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 List the Interlocutory Application on 1 December 2022.

**(CHETAN KUMAR)
A.R. -cum-P.S.**

**(SAROJ KUMARI GAUR)
Assistant Registrar**